

LIST OF LAW OFFICERS (i.e. AGI, SGI & Addl. SGIs)

Sl. No.	Name / Designation S/Shri	Contact Details	Date of Appointment	Date of Expiry of Term
1.	R. VENKATARAMANI ATTORNEY GENERAL FOR INDIA	Residence & Office: 10, MOTILAL NEHRU MARG, NEW DELHI-110001 Tel: 011-23383254, 011-20818150 FAX:011-23782101 (O)	01.10.2022	For a period of three years i.e. till 30.09.2025
2.	TUSHAR MEHTA SOLICITOR GENERAL OF INDIA	Res: 10, AKBAR ROAD, NEW DELHI-110001. CHAMBER NO. 25A, 2 nd FLOOR, SUPREME COURT, NEW DELHI Ph. 011-21411446 Email: tusharmehta.sg@gmail.com MOB: 09824009478,	10.10.2018 (AN) (Reappointed w.e.f. 01.07.2023)	For a period of three years i.e. till 30.06.2026 or until further orders whichever is earlier
3.	VIKRAMJIT BANERJEE ADDITIONAL SOLICITOR GENERAL (SUPREME COURT)	CHAMBER/RESIDENCE: C-67, IIND FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013 Mob: 9910087714 Tel. 011-24354746 Email: vikramjit.b@gmail.com officeofvikramjitbanerjee@gmail.com	05.03.2018 (Reappointed w.e.f. 01.07.2023)	For a period of three years i.e. till 30.06.2026 or until further orders, whichever is earlier

4.	<p>K. M. NATARAJ</p> <p>ADDITIONAL SOLICITOR GENERAL (SUREME COURT)</p>	<p>Off. ROOM NO. SE-126, LAW OFFICERS' CHAMBERS, SUPREME COURT, TILAK ROAD, NEW DELHI-110001, Tel: 011-23384630</p> <p>Res. BUNGALOW NO. 28, CANNING LANE, NEW DELHI-110001</p> <p>(M)-09845000171 Email: kmnasgsc@gmail.com</p>	<p>14.01.2019 (A/N)</p> <p>(Re-appointed w.e.f. 01.07.2023)</p>	<p>For a period of three years i.e. till 30.06.2026 or until further orders, whichever is earlier</p>
5.	<p>SURYAPRAKASH V.RAJU</p> <p>ADDITIONAL SOLICITOR GENERAL (SUREME COURT)</p>	<p>Off: SE-124, SUPREME COURT OF INDIA, BHAGWANDAS ROAD, NEW DELHI</p> <p>Res: 12A, LODHI ESTATE, NEW DELHI-110001</p> <p>Mob:7926853003,7926853005</p> <p>Email: svrajustenioradvocate@gmail.com</p>	<p>30.06.2020 (Re-appointed w.e.f. 30.06.2023)</p>	<p>For a period of three years i.e. till 29.06.2026 or until further orders, whichever is earlier</p>
6.	<p>N. VENKATARAMAN</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)</p>	<p>Office: ROOM No. 11, 2ND FLOOR, ILI BUILDING, BHAGWAN DAS ROAD, NEW DELHI Mob: 9841019709</p> <p>Email: nv@nvenkat.com</p>	<p>30.06.2020 (Re-appointed w.e.f. 30.06.2023)</p>	<p>For a period of three years i.e. till 29.06.2026 or until further orders, whichever is earlier</p>

7.	<p>Ms. AISHWARYA BHATI</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)</p>	<p>OFFICE: ROOM NO. SE-122, LAW OFFICERS' CHAMBERS, 2ND FLOOR, SUPREME COURT OF INDIA, NEW DELHI</p> <p>Mob: 9350852003</p> <p>Email: aishwaryabhathi@gmail.com</p>	<p>30.06.2020 (Re-appointed w.e.f. 30.06.2023)</p>	<p>For a period of three years i.e. till 29.06.2026</p> <p>or until further orders, whichever is earlier</p>
8.	<p>VACANT</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)</p>	--	--	--
9.	<p>VACANT</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)</p>	--	--	--

10.	VACANT ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)	--	--	--
11.	VACANT ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)	--	--	--
12.	VACANT ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)	--	--	--

13.	<p style="text-align: center;">VACANT</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)</p>	--	--	--
14.	<p>RAJDEEPAK RASTOGI</p> <p>ADDITIONAL SOLICITOR GENERAL (RAJASTHAN HIGH COURT AND ITS BENCH)</p>	<p>B-346, 10-B SCHEME, OPP. NARAYAN NIWAS, GOPALPURA ROAD, JAIPUR-302018 (RAJASTHAN)</p> <p>Ph.No.0141-2760067 (M)-09414041552</p> <p>Email: rdrastogi.asg@gmail.com</p>	<p>28.07.2014 4 (Re-Appointed w.e.f. 01.07.2022)</p>	<p>Further term of three years i.e. till 30.06.2025</p> <p>or until further orders, whichever is earlier</p>
15.	<p>SATYA PAL JAIN</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (PUNJAB & HARYANA HIGH COURT)</p>	<p>KOTHI NO.2224, SECTOR-15- C, CHANDIGARH</p> <p>TEL.0172- 2772232 Fax-0172-4632232</p> <p>Email: contact@satyapaljain.com.</p>	<p>08.04.2015 (Re-appointed w.e.f. 01.07.2023)</p>	<p>For a period of three years i.e. till 30.06.2026</p> <p>or until further orders, whichever is earlier</p>
16.	<p>SHASHI PRAKASH SINGH</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (ALLAHABAD HIGH COURT)</p>	<p>SAVITRI NILAYAM, 2/22, TRIVENI NAGAR, KUNWAR CHANDRA PRAKASH MARG, LUCKNOW- 226020</p> <p>MOB: 9415418194, 7388418194</p> <p>EMAIL: shashiprakashsingh52@gmail.com</p>	<p>09.02.2018 (Re-appointed twice w.e.f. 01.07.2019 and w.e.f. 01.07.2022)</p>	<p>For a further term of three years i.e. till 30.06.2025</p> <p>or until further orders, whichever is earlier.</p>

17.	<p>AR. L. SUNDARESAN</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF MADRAS)</p>	<p>CHAMBER: NO. 247, ADDITIONAL LAW CHAMBERS, HIGH COURT BUILDINGS, CHENNAI-600104</p> <p>OFFICE: DOOR NO. 101/6, 5TH STREET, PADMANABHA NAGAR, ADYAR, CHENNAI-600104</p> <p>MOB: 9841277324 Tel: 044-24423265, 24433442 Email: asgiarls67@gmail.com</p>	18.12.2022	For a period of three years i.e. till 17.12.2025 or until further orders whichever is earlier
18.	<p>ASOK KUMAR CHAKRABARTI</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT OF CALCUTTA)</p>	<p>ADDRESS: 12, ANJUMAN ARA BEGUM ROW, 2ND FLOOR, TOLLYGUNJ, KOLKATA-700033</p> <p>CHAMBER: 41, HARIPADA DUTTA LANE, TOLLYGUNJ, KOLKATA-700033</p> <p>Mob: 9874374633 Tel: 033-24222797 Email: sr.adv.asok@gmail.com</p>	09.07.2022	For a period of three years i.e. till 08.07.2025 or until further orders, whichever is earlier.
19.	<p>DEVANG GIRISH VYAS</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF GUJARAT)</p>	<p>Res. A-101, GANESH MERIDIAN, OPP. KARGIL PETROL PUMP, S. G. HIGHWAY, AHMEDABAD-60</p> <p>MOB: 9825175445 Email: devangvyas216@gmail.com</p>	30.06.2020 (Re-appointed w.e.f. 30.06.2023)	For a period of three years i.e. till 29.06.2026 or until further orders, whichever is earlier

20.	<p>CHETAN SHARMA</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF DELHI)</p>	<p>OFFICE: K-8, JANGPURA EXTENSION, NEW DELHI Pin-110014</p> <p>RESIDENCE: 16, TEEN MURTI LANE, NEW DELHI-110011</p> <p>Mob: 9810010757</p> <p>Email: chetansharmamailbox@yahoo.co.in</p>	<p>01.07.2020</p> <p>(Re-appointed w.e.f. 01.07.2023)</p>	<p>For a period of three years i.e. till 30.06.2026</p> <p>or until further orders, whichever is earlier</p>
21.	<p>Dr. KRISHNA NANDAN SINGH</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(PATNA HIGH COURT)</p>	<p>7, PATALIPUTRA COLONY, PATNA-800013</p> <p>Mob:9471622028</p> <p>Tel. (Chamber): 0612-2504117</p> <p>Tel. (Res.): 0612-2263675</p> <p>0612-2973016</p> <p>Email: asgi.patna@yahoo.com,</p>	<p>01.07.2020</p> <p>(Re-appointed w.e.f. 01.07.2023)</p>	<p>For a period of three years i.e. till 30.06.2026</p> <p>or until further orders, whichever is earlier</p>
22.	<p>ANIL KUMAR</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF JHARKHAND)</p>	<p>RES: 107, SHAHDEO APARTMENT, P. P. COMPOUND, RANCHI-834001, JHARKHAND</p> <p>OFF: CHAMBER NO. C-12, NEW BUILDING, ADVOCATE ASSOCIATION, JHARKHAND HIGH COURT, DORANDA, RANCHI.</p> <p>Mob: 9431101554</p> <p>Tel: 0651-2331938</p> <p>Email:</p> <p>anilkumar.addl.sgi@gmail.com</p>	<p>01.08.2022</p>	<p>For a period of three years i.e. till 31.07.2025</p> <p>or until further orders, whichever is earlier</p>

23.	<p>KULLOOR ARVIND KAMATH</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(KARNATAKA HIGH COURT)</p>	<p>Address: 340 'Kailas', 4th Cross GKVK Layout Jakkur, Bengaluru 560064 Mob: 9845101342</p> <p>Email: kamathlaw@gmail.com</p>	17.10.2023	<p>For a period of three years w.e.f. 17.10.2023 or until further orders, whichever is earlier.</p>
24.	<p>B. NARASIMHA SHARMA</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT FOR THE STATE OF TELENGANA)</p>	<p>Office: 512, NILAGIRI, Aditya Enclave, Ameerpet, Hyderabad-38.</p> <p>Residence: 38, MAPLE TOWN Villas, Near to Suncity, Rajendra Nagar Mandal, Bandlaguda Jagir, Municipality, Hyderabad- 50086, Telangana. Mob: 9440466775</p> <p>Email: bnsarmaadvocate@gmail.com</p>	17.10.2023	<p>For a period of three years w.e.f. 17.10.2023 or until further orders, whichever is earlier.</p>
25.	<p>VACANT</p> <p>(Charge of this post has been assigned to Shri Devang Girish Vyas, Addl. Solicitor General of India for High Court of Gujarat w.e.f. 21.07.2024 for a period of six months or till the appointment of regular incumbent, whichever is earlier.)</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA,</p> <p>(HIGH COURT OF BOMBAY)</p>	--	--	--

26.	<p>(NEWLY CREATED POST)</p> <p>(Charge of this post has been assigned to Shri B. Narsimha Sharma, Addl. Solicitor General of India for High Court for the state of Telengana w.e.f. 15.05.2024 for a period of six months of till the appointment of regular incumbent, whichever is earlier.)</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF ANDHRA PRADESH)</p>	--	--	--
27.	<p>(NEWLY CREATED POST)</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF CHHATTISGARH)</p>	--	--	--
28.	<p>(NEWLY CREATED POST)</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(GAUHATI HIGH COURT)</p>	--	--	--

29.	<p>(NEWLY CREATED POST)</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF HIMACHAL PRADESH)</p>	--	--	--
30.	<p>(NEWLY CREATED POST)</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF JAMMU & KASHMIR)</p>	--	--	--
31.	<p>(NEWLY CREATED POST)</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF KERALA)</p>	--	--	--

32.	<p>(NEWLY CREATED POST)</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF MADHYA PRADESH)</p>	--	--	--
33.	<p>(NEWLY CREATED POST)</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF MANIPUR)</p>	--	--	--
34.	<p>(NEWLY CREATED POST)</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF MEGHALAYA)</p>	--	--	--

35.	(NEWLY CREATED POST) ADDITIONAL SOLICITOR GENERAL OF INDIA (HIGH COURT OF ORISSA)	--	--	--
36.	(NEWLY CREATED POST) ADDITIONAL SOLICITOR GENERAL OF INDIA (HIGH COURT OF SIKKIM)	--	--	--
37.	(NEWLY CREATED POST) ADDITIONAL SOLICITOR GENERAL OF INDIA (HIGH COURT OF TRIPURA)	--	--	--

38.	(NEWLY CREATED POST) ADDITIONAL SOLICITOR GENERAL OF INDIA (HIGH COURT OF UTTARAKHAND)	--	--	--
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